

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2026-27/ Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
2. Md. Faheem Kirmani, District & Additional Sessions Judge, Bokaro (Berma at Tenughat).
3. Mr. Surya Mani Tripathi, District & Additional Sessions Judge, Bokaro (Berma at Tenughat).
4. Mr. Santosh Anand Prasad, Special Judge, POCSO Act, Chaibasa.
5. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
6. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
7. Mr. Satyapal, District & Additional Sessions Judge, Chatra.
8. Mr. Suraj Prakash Thakur, District & Additional Sessions Judge, Chatra.
9. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, A.C.B., Daltonganj.
10. Mr. Akhilesh Kumar, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A.-cum-Spl. Judge, Offences under SC & ST Act, Daltonganj.
11. Ms. Shweta Dhingra, Special Judge, POCSO Act, Daltonganj.
12. Mr. Rajeev Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar.
13. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Deoghar.
14. Mr. Mukulesh Chandra Narain, District & Additional Sessions Judge, Deoghar.
15. Mr. Manish Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad.
16. Mr. Manish, District & Additional Sessions Judge-cum-Spl. Judge, A.C.B., Dhanbad.
17. Mr. Madhuresh Kumar Verma, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
18. Mr. Durgesh C. Awasthi, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Dhanbad.
19. Mr. Rakesh Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
20. Mr. Prakash Jha, District & Additional Sessions Judge-cum-Spl. Judge, A.C.B, Dumka.
21. Mr. Vinod Kumar Tiwari, District & Additional Sessions Judge, Dumka.
22. Mr. Dinesh Kumar, Special Judge, POCSO Act-cum-Spl. Judge, Offences under SC & ST Act, Garhwa.
23. Mr. Prabhat Kumar Sharma, District & Additional Sessions Judge, Garhwa
24. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
25. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Giridih.
26. Mr. Ravi Shankar Mishra, Special Judge, POCSO Act, Giridih.
27. Mr. Sanjiv Kumar Verma, District & Additional Sessions Judge, Giridih.
28. Mr. Hariom Kumar, District & Additional Sessions Judge, Giridih.
29. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge, Godda.
30. Mr. Kumar Pawan, Special Judge, POCSO Act, Godda.
31. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
32. Mr. Shekhar Kumar, District & Additional Sessions Judge, Gumla.
33. Mr. Sanjay Kumar Singh No. III, District & Additional Sessions Judge, Gumla.
34. Mr. Tarun Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
35. Md. Asif Eqbal, Special Judge, POCSO Act, Hazaribagh.
36. Mrs. Kashika M. Prasad, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Hazaribagh.
37. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Jamshedpur.
38. Mr. Kankan Pattadar, District & Additional Sessions Judge, Jamshedpur.
39. Mr. Anand Mani Tripathi, District & Additional Sessions Judge, Jamshedpur.
40. Mr. Sachindra Birua, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
41. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
42. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
43. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Koderma.
44. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.

45. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
46. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
47. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./M.L.A., Ranchi.
48. Mr. Shyam Nandan Tiwari, Additional Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.
49. Mr. Ramesh Chandra, Additional Principal Judge, Additional Family Court, Ranchi.
50. Mr. Onkar Nath Choudhary, Additional Judicial Commissioner-cum-Spl. Judge, A.C.B., Ranchi.
51. Mr. Abhimanyu Kumar, Additional Judicial Commissioner, Ranchi.
52. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
53. Mr. Akhilesh Kumar Tiwari, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.
54. Mr. Nishant Kumar, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi.
55. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
56. Mr. Ghulam Haidar, District & Additional Sessions Judge-cum-Special Judge, POCSO Act, Sahebganj.
57. Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Sahebganj (Rajmahal).
58. Mr. Sanjeev Kumar Singh, Additional Principal Judge, Additional Family Court, Sahebganj (Rajmahal).
59. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge, Seraikella-Kharsawan.

Sub.:- Nomination of Judicial Officers for attending Two days Online “Refresher Training programme on Civil Laws for District Judges (R-8)” (half of the cadre, 1st batch), scheduled to be held on 18th & 19th July, 2026.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend Two days Online “Refresher Training programme on Civil Laws for District Judges (R-8)” (half of the cadre, 1st batch), scheduled to be held on 18th & 19th July, 2026 conducted by Judicial Academy Jharkhand, Ranchi.

All the nominated officers have to login by 10:15 A.M. Beyond 10:35 A.M., login would not be allowed. The link for joining the training sessions as well as training protocols will be circulated by the Judicial Academy Jharkhand to all the judgeships well in advance.

No prayer for exemption will be entertained in ordinary circumstances.

This is for your information and needful

Yours sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 2555 /Apptt.

Dated, Ranchi, the 27/06/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 587/JAJ dated 16.06.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)